

by the Food Corporation of India during 1993-94; and

(b) whether the procurement is equal to the actual demand of these States?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI) : (a) and (b). The quantity of wheat and rice procured in Uttar Pradesh and Rajasthan for the Central Pool during 1993-94 and actual demands of these foodgrains in these States for PDS during 1993-94 are as under:—

(In '000 tonnes)

State	Quantity procured during 1993-94* (As on 9.3.1994)		Actual demands for P.D.S. during 1993-94	
	Wheat	Rice	Wheat	Rice
Uttar Pradesh	2127.55	1283.98	1295.4	738.4
Rajasthan	495.92	20.54	1158.0	84.7

* Procurement of wheat is in Rabi Marketing Season 1993-94 and that of rice in Kharif Marketing Season 1993-94.

[English]

Sugar Development Fund

2743. DR. K.D.JESWANI:
SHRI PANKAJ
CHOWDHARY:

Will the Minister of FOOD be pleased to state:

(a) the name of sugar mills which received financial assistance from the Sugar Development Fund for modernisation during the last two years State-wise;

(b) the names of those sugar mills where the work of modernisation and rehabilitation was undertaken in the last two years; and

(c) the names of sugar mills where the work of development will be under-

taken in the coming years with the assistance of Sugar Development Fund?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI) : (a) and (b). Loans from the Sugar Development Fund for modernisation/ rehabilitation/ expansion were sanctioned to sugar undertakings in 15 cases during 1992-93 and in 12 cases during 1993-94 (till 28th February, 1994). Loan instalments have been released in 19 cases and the work of modernisation is in progress, but final completion reports are yet to be received. Details are given in the enclosed *Statement*.

(c) The programme of modernisation/rehabilitation/expansion to be undertaken depends upon the number of applications received. At present there are three applications viz. those of Shahabad Co-op. Sugar Mills, Shahabad (Haryana), Kannad SSK Ltd., Distt.

Aurangabad (Maharashtra) and Sanjivani SSK Ltd. Ahmednagar (Maharashtra) which are pending consideration. Applica-

tions in respect of Kannad SSK Ltd. and Sanjivani SSK Ltd. are however, incomplete.

STATEMENT

State-wise list of Sugar Undertakings which have been sanctioned loans from the Sugar Development Fund for undertaking modernisation/rehabilitation/expansion during 1992-93 and 1993-94 (Upto 28th February, 1994)

(As on 28.2.1994)

<u>(Amount (Rs. in lakhs))</u>			
Sl. No.	Name of the Sugar Mills	Date of Sanction	Remarks
Andhra Pradesh			
1.	M/s. Nizam Sugar Factory Ltd. Unit: Bobbili-Seethanagaram.	690.76 <u>14.9.92</u>	Rs. 690.76 lakhs released. Final report awaited.
2.	M/s. Shri Sarvaraya Sugars Ltd., Chelluru, Distt. East Godavari.	640.00 <u>28.5.93</u>	Rs. 320 lakhs released. Work in progress.
3.	M/s. Nizam Sugar Factory Ltd. Bobbili-Seethanagaram.	98.68 <u>28.5.93</u>	Additional loan yet to be released.
Bihar			
4.	M/s. Harinagar Sugar Mills Ltd., P.O. Harinagar, Distt. West Champaran.	387.00 <u>13.12.93</u>	Loan yet to be released.
Gujarat			
5.	M/s. Sayan Vibhag Khand Udyog Mandli Ltd., Sayan, Surat.	236.00 <u>17.3.93</u>	Rs. 236.00 lakhs released. Final report awaited.
6.	M/s. Khedut Sahakari Khand Udyog Mandli Ltd., Bardoli, Surat.	611.76 <u>17.3.93</u>	Necessary legal formalities for release of loan yet to be completed.
Karnataka			
7.	M/s. Raibag SSK Niyamit Ltd. Raibag, Distt. Belgaum.	747.60 <u>17.3.93</u>	1st Instalment of SDF loan of Rs. 373.80 lakhs released. Work in progress.

Sl. No.	Name of the Sugar Mills	Amount (Rs. in lakhs)		Remarks
			Date of Sanction	
Madhya Pradesh				
8.	M/s. Gwalior Sugar Co. Ltd., Dabra, Distt. Gwalior.	<u>53.95</u> 13.11.92		Additional loan amount yet to be released.
9.	M/s. Bhopal Sugar Industries Ltd., Sehore	<u>373.76</u> <u>173.93</u>		SDF loan released. Final report awaited.
Maharashtra				
10.	M/s. Ravalgaon Sugar Farms Ltd., Ravalgaon, Distt. Nasik.	<u>466.30</u> 13.11.92		—do—
11.	M/s. Sahyadri S.S.K. Ltd., Distt. Satara.	<u>222.43</u> <u>28.5.93</u>		—do—
12.	M/s. Jawahar S.S.K. Ltd., Hupari, Distt. Kolhapur.	<u>811.90</u> <u>28.5.93</u>		—do—
13.	M/s. Chhatrapati Shahu S.S.K. Ltd., Kagal, Distt. Kolhapur	<u>442.88</u> 13.12.93		Loan yet to be released.
14.	M/s. Bhogawati S.S.K. Ltd., Shahunagar, Distt. Kolhapur.	<u>188.99</u> 4.2.94		—do—
15.	M/s. Vridheshwar S.S.K. Ltd., Adinathnagar.	<u>853.00</u> <u>17.2.94</u>		Necessary legal formalities for release of loan yet to be completed.
Orissa				
16.	M/s. Aska Cooperative Sugar Industries Ltd. Aska, Distt. Ganjam.	<u>767.26</u> 13.12.93		1st instalment of SDF loan of Rs. 383.632 lakhs has been released. 2nd instalment would be released after utilisation of 1st SDF loan.
Tamil Nadu				
17.	M/s. Salem Cooperative Sugar Mills Ltd., Mohanur, Distt. Salem.	<u>400.00</u> 14.9.92		SDF loan released. Work in progress. Final report awaited.
18.	M/s. Mudrantakam Cooperative Sugar Mills Ltd., Padalam, Distt. Chengalpattu.	<u>671.20</u> 14.9.92		—do—

Amount (Rs. in lakhs)			
Sl. No.	Name of the Sugar Mills	Date of Sanction	Remarks
19.	M/s. Tiruttani Coop. Sugar Mills Ltd., Tiruvalangadu, Distt. Chengalpattu.	<u>502.40</u> 14.9.92	SDF loan released. Work in progress. Final report awaited.
20.	M/s. Kallakurichi Coop. Sugar Mills Ltd., Distt. South Arcot.	<u>693.60</u> 14.9.92	1st instalment of SDF loan released 2nd instalment will be released after utilisation of 1st instalment.
21.	M/s. N.P.K.R.R. Coop. Sugar Mills Ltd., Mayiladhuthurai.	<u>811.22</u> 17.3.93	
Uttar Pradesh			
22.	M/s. Kisan Sahakari Chini Mills Ltd., Ghosi, Distt. Mau.	<u>524.00</u> 8.5.92	—do—
23.	M/s. Balrampur Chini Mills Ltd., Balrampur, Distt. Gonda.	<u>60.00</u> 12.11.92	Additional loan of Rs.60 lakhs released. Final report awaited.
24.	M/s. Kishan Sahakari Chini Mills Ltd., Ghosi, Distt. Mau.	<u>76.00</u> 12.3.93	(Position as mentioned in Sl. No. 22)
25.	M/s. The Seksaria Biswan Sugar Factory Ltd., Biswan, Distt. Sitapur.	<u>170.60</u> 13.12.93	Loan yet to be released.
26.	M/s. The Khalilabad Sugar Mills Pvt. Ltd. Khalilabad, Distt. Basti.	<u>942.00</u> 8.2.94	Necessary legal formalities for release of loan yet to be completed.
27.	M/s. Lakshmiji Sugar Mills Ltd., Unit: Ajudhia Sugar Mills Ltd., Raja-ka-sahaspur, Distt, Moradabad.		SDF loan amounting to Rs. 678.60 lakhs has been approved for sanction to the mill in June, 93. Formal sanction was not issued pending receipt of finally approved scheme of rehabilitation of the unit from the Board for Industrial and Financial Reconstruction (BIFR). The BIFR scheme has now been received and is under process.

[Translation]**Review of FCI Functioning**

2744. SHRI NAWAL KISHRE RAI:

Will the Minister of FOOD be pleased to state:

(a) whether huge expenditure incurred on procurement, sale, maintenance and storage of wheat and rice by the Food Corporation of India has resulted in increase in the prices of foodgrains in the country;